

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1813  
ANSWERED ON:07.03.2006  
USE OF EXPLOSIVES BY TERRORISTS  
Ponnuswamy Shri Mohan

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the terrorists were using explosives manufactured by Tamil Nadu Explosive Ltd. (TEL), Vellore;
- (b) if so, the details of preventive action taken by the Union Government to plug the loopholes;
- (c) whether strict adherence to guidelines prescribed by Explosive Regulatory Authority was enforced in Tamil Nadu Explosive Ltd. (TEL) with regard to sales of explosive through authorized distributors and disposal of wastes;
- (d) if so, the manner in which large scale purchase of powerful explosive and sale of explosive wastes went in the hands of extremists in the State of Andhra Pradesh;
- (e) whether ten-member committee deputed by the Explosive Regulatory Authority to Vellore for the probe has submitted its report to Government;
- (f) if so, the details thereof; and
- (g) if not, the time by which report is likely to be submitted?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SRIPRAKASH JAISWAL)

- (a): Available inputs suggest that terrorists/naxalites have been using explosives in committing acts of violence. However, there is no specific information to indicate that terrorist are using explosives manufactured by M/s Tamil Nadu Explosives Ltd. (TEL), Vellore.
- (b): Does not arise.
- (c): M/s Tamil Nadu Explosives Ltd. has informed that the guidelines prescribed under the Explosives Rules, 1983 for sale of explosives through authorized distributors are strictly adhered to. Further, M/s Tamil Nadu Explosives Ltd. has confirmed that waste explosives generated during production are disposed off by burning in the factory itself.
- (d): Does not arise.
- (e): The Petroleum and Explosives Safety Organisation has informed that no such Committee was deputed to Vellore.
- (f) & (g): Do not arise.